IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

IB-439/ND/2017

IN TH	ΗE	MAT	TER	OF:
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CJ Darcel Logistics Ltd . . PETITIONER

Vs.

Hindustan Paper Corporation Ltd. .. RESPONDENT

SECTION:

Under Section 9 of IBC Code, 2016

Order delivered on 05.2.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant : For the Respondent :

ORDER

Due to paucity of time arising out of sitting in the Double Bench, the matter was not able to be taken up. Hence, the same is adjourned to 26.2.2018.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 05.2.2018